

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALWAYSBLUE LABS PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	ALWAYSBLUE LABS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	14/09/2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Delhi
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900DL2020PTC369886
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-188, G/F VIKAS PURI OXFORD SCHOOL, New Delhi, India, 110018
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	04/01/2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR, AUTHORISATION FOR ASSIGNMENT (AFA) Validity	CS THIRUPAL GORIGE NO. 87, 2ND FLOOR, 21ST CROSS, 7TH MAIN, N S. PALYA, BTM 2ND STAGE, BANGALORE-560076, KARNATAKA, INDIA CELL +91 94483 84064, LL +080 7963 4233 EMAIL: GTHIRUPAL@GMAIL.COM IP REG. NO. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 21/05/2024
8	LAST DATE FOR SUBMISSION OF CLAIMS	03/02/2024

Notice is hereby given that Alwaysblue Labs Private Limited has commenced voluntary liquidation on 04.01.2024.

The stakeholders of Alwaysblue Labs Private Limited are hereby called upon to submit a proof of their claims, on or before 03.02.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 08/01/2024
Place: Bangalore



Thirupal Gorige
Liquidator